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## Joiat Ventures of KRIBHCO, IFFCO and RCF Outside India

### 335. SHRI DIPANKAR MUKHER-JEE: SHRI MD. SALIM:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what are the proposed joint ventures of KRIBHCO, IFFCO and RCF outside India; and
- (b) what would be the financial involvement for each project?

THE MINISTER OF STATE IN THE MINISIRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO;: (a) Basic Memoranda of Underitanding to set up joint venture nitrogen-'ous rerulized projects in Oman end Iraq have peeu signed between trie Govsrn-ment of India on one hand and the Sultanate of Oman and the Qeshm .Free Area Authority of Iran on the other respectively. In the first project KRIBHCO and RCF would be the Indian partners and in the second KRIBHCO and IFFCO would take part.

(b) No such details have been finalised.

# Leasing of Pencillin 'G' produciionEast lilies of HAL to MAX-GB

336. SHRI H. HANUMANTHAPPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased tostate:

- (a) whether Government is leasing Penicillin G production facilities of HAL to Max-GB:
- (b) what are the details of offers of of ther companies received by Government and how do all the offers compare in terms of money and technological inputs;
- (c) on what basis the offer of M|» Max-G. B. have been accepted;
- (b) whether it is a fact that other companies made better offers, if so, the detiils thereof; and

(e) the reasons for which the recommendations 01 the : committee headed by Mr. Rawal and Dr\_ Gnosh were not accepted and what are the details of their recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (e) A Memorandum of Understanding (MOU) has been entered info between Hindustan Antibiotics Limited ad Max-GB for technology upgradation in the Penicillin Plant of Hindustan Antibiotics Ltd. through a joint venture collaboration. This is subject to final approval of the Government which has not yet been given. The decision of the Government will be taken only after considering all aspects and relevant material.

#### Price control of drugs

- 337. SHRI H. HANUMANTHAPPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;
- (a) whether it is a fact that 31st March, 1990 has been kept as a cut off' date for identifying drugs for price control on the basis of turnover;
- (b) whether it is also a fact that the drugs which achieved turnover of more than-fter 5 crores after 1989 90 and newer drugs introduced thereafter would be outside price control for the time being;
- (c) why drugs are not being identified for price control on the basis of turnover as on the 31st March, 1994;
- (d) whether it is a fact that the Ministry is helping trans-national corporations to harm and squeeze out the Indian drug industry;
- (e) what is the source of sales turnover and what is the thinking of Government in regard to monopoly drugs? THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (e) The Review of Drug